

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/ 3164 /A.

From :- Smti. K. Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Helen Dawngliani,  
Registrar, Gauhati High Court,  
Aizawi Bench, Aizawl.

Dated Guwahati, 6<sup>th</sup> June, 2018.

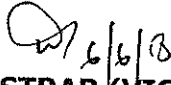
Sub:- **Casual Leave.**

Ref:- Your letter dated 30.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 04.06.2018, has been ~~granted~~ rejected.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

  
P  
6/6/18